

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22811/2020

(Arising out of impugned final judgment and order dated 13-10-2020  
in WPA No. 5890/2020 passed by the High Court At Calcutta)ASSOCIATION OF SCHOOLS FOR THE  
INDIAN SCHOOL CERTIFICATE WEST BENGAL CHAPTER Petitioner(s)

VERSUS

VINEET RUIA &amp; ORS. Respondent(s)

(IA No.107945/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.107946/2020-EXEMPTION FROM FILING AFFIDAVIT and  
IA No.107944/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) )

WITH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22906/2020  
(FOR I.R. and IA No.109624/2020-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT and IA No.109625/2020-EXEMPTION FROM FILING  
AFFIDAVIT and IA No.109622/2020-PERMISSION TO FILE PETITION  
(SLP/TP/WP/..) and IA No.109623/2020-PERMISSION TO FILE LENGTHY  
LIST OF DATES)

WITH

Diary No(s). 23106/2020 (XVI)  
(FOR I.R. and IA No.109612/2020-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT and IA No.109613/2020-EXEMPTION FROM FILING  
AFFIDAVIT and IA No.109610/2020-PERMISSION TO FILE PETITION  
(SLP/TP/WP/..))Date : 28-10-2020 These petitions were called on for hearing  
today.CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE M.R. SHAHFor Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Jaideep Gupta, Sr. Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Kunal Chatterji, AOR  
Mr. Shoumendu Mukherji, Adv.  
Ms. Maitrayee Banerjee, Adv.  
Mr. Pravar Veer Misra, Adv.Mr. Kapil Sibal, Sr. Adv.  
Mr. Debanjan Mondal, Adv.

Mr. Kunal Vajani, Adv.  
Mr. Kunal Chatterji, AOR  
Mr. Sourav Bhagat, Adv.  
Mr. Arindam Banerjee, Adv.  
Mr. Deepan Kumar Sarkar, Adv.  
Ms. Shruti Swaika, Adv.  
Ms. Mahima Cholera, Adv.

Mr. Jaideep Gupta, Sr. Adv.  
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For Respondent(s) Mr. J. Sai Deepak, Adv.  
Mr. Suvidutt M.S., AOR  
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Mr. Vibhor Ahlawat, Adv.  
Mr. Rishav Kumar Singh, Adv.  
Ms. Priyanka Agarwal, Adv.  
Mr. Anuraag Mitra, Adv.  
Mr. Abhishek Avadani, Adv.  
Mr. Avinash Sharma, Adv.  
Mr. Yogesh Kumar, Adv.  
Mr. Abhijeet Singh, Adv.

Mr. Sarad Kumar Singhania, AOR  
Ms. Rashmi Singhania, Adv.

Mr. Vivek Singh, Adv.  
Mr. Rajeev K. Panday, Adv.

UPON hearing the counsel the Court made the following

**O R D E R**

Permission to file special leave petitions is granted.

Issue notice.

In the meantime, directions 8 to 16 contained in para 61 of the impugned judgment be not implemented.

(MEENAKSHI KOHLI)  
AR-CUM-PS

(RENU KAPOOR)  
COURT MASTER